

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 10-LA-2022/ 8142

Notice has been received from the Chief Minister that the following resolution will be moved during the 2nd (Budget) Session of the Punjab Vidhan Sabha:-

" The unilateral announcement of the Agnipath Scheme by the Government of India has witnessed widespread reactions in all States including Punjab.

The Punjab Vidhan Sabha strongly feels that the scheme where youth will be employed only for a period of four years and only upto 25% will be retained, in the best interests neither of national security nor of the youth of this Country. This policy is likely to create dissatisfaction among the youth who wish to serve the armed forces of the nation for a lifetime.

It must be highlighted that more than one lakh soldiers from Punjab serve in the Armed Forces of the nation and many of them give the supreme sacrifice of their life on the borders of the Country every year. The youth of Punjab consider serving in the Indian Armed Forces as a matter of pride and honor and renowned for their valor and courage. This scheme has crushed the dreams of many youths of Punjab who have been aspiring to join the Armed Forces as regular soldiers.

The scheme also has the propensity to weaken the long standing esprit de corps of the Armed Forces.

Through this Resolution, this House recommends to the State Government to take up the matter with the Union Government in order to roll back the Agnipath Scheme immediately."

CHANDIGARH:
THE 29TH JUNE, 2022.

SURINDER PAL,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 10-LA-2022/ 8149, dated Chandigarh, the 29th June, 2022.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab;
2. the Special Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh; and
3. the Special Chief Secretary, Government of Punjab, Department of Defence Services Welfare, Chandigarh.


SUPERINTENDENT,
for SECRETARY.